

FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR
MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED OPERATING IN
CONSTRUCTION OF ROAD INFRASTRUCTURE AT
MHOW-GHATABILLOD

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Mhow Ghatabillod Toll Roads Private Limited PAN: AACCE8039L CIN: U45203DL2011PTC223896
2.	Address of the registered office	Essel House, B-10, Lawrence Road, Industrial Area, New Delhi, Delhi, India, Pin- 110035
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	The Corporate Debtor was awarded the project for the development of the four-laning of the Mhow-Ghatabillod section of SH-27.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.mgtrpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.mgtrpl@gmail.com
10.	Last date for receipt of expression of interest	07-09-2026
11.	Date of issue of provisional list of prospective resolution applicants	17-09-2026
12.	Last date for submission of objections to provisional list	22-09-2026
13.	Date of issue of final list of prospective resolution applicants	01-10-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06-10-2026

15.	Last date for submission of resolution plans	05-11-2026
16.	Process email id to submit Expression of Interest	cirp.mgtrpl@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

SD/-

Akhil Ahuja (Authorised Representative)
Mavent Restructuring Services LLP, Resolution Professional
 IBBI Reg. No.- IBBI/PA-0154/PA-3/2023-2024/50058
 AFA Valid No.- 31.12.2026

Registered and Communication Address:

S Block, 376, Panchsheel Park, New Delhi- 110017

Also, at: Floor No. 8, Flat No. 803, Chandak Cornerstone, David S Barretto Road,
 Upper Worli, Mumbai, Maharashtra – 400018

Communication Email Id- cirp.mgtrpl@gmail.com

Registered email Id- caakhilahuja@gmail.com

Mobile: +91- 9910197705

Date: 20.08.2026

The Form-G published on 20th August 2026 in the Free Press Journal (English) and Raj Express (Hindi), Indore Edition, and the Financial Express (English) and Jansatta (Hindi), New Delhi Edition.

Tourists thrashed over child's shorts at Pune fort

Agencies
PUNE

Pune's Haveli Police have registered a case against nine individuals for assaulting tourists over their clothes at the Sinhagad Fort and intimidating people for two hours on August 16 - a day after India celebrated its 80th Independence Day.

According to Pune Police Superintendent Sandeep Singh Gill, the dispute started when a young man and another group of people stopped a family asking why their 8-year-old daughter was wearing shorts.

The attackers, according to officials, claimed to be members of the 'Fort Conservation Society'.

On August 16, when the fort was experiencing a weekend surge in crowd, the alleged members of this group spotted people, including the minor, wearing shorts. A case of moral policing ensued, with the attackers confronting the people and saying that they were wearing 'inappropriate' clothes.

SECURITY| Army, Delhi Police and FSL carry out controlled disposal in Narela

Rocket launchers linked to Manipur terror suspects destroyed in Delhi Op

Agencies
NEW DELHI

In a joint security operation is underway in Delhi's Narela, rocket launchers linked to two suspected terrorists arrested in Manipur, were destroyed in a controlled exercise.

The operation involves the Army, the Special Cell of the Delhi Police and the Forensic Science Laboratory (FSL), sources said on

The rocket launchers were recovered during a joint search operation in Manipur in connection with the case involving the two suspected terrorists.

The weapons were subsequently brought to Delhi for examination and disposal.

According to sources, the recovery formed part of a larger cache containing arms, ammunition and explosive material.

The cache included rifles, hundreds of rounds of live



Rocket launchers linked to suspected terrorists destroyed in Delhi.

Representative Image

ammunition, detonators and other explosive material. The weapons are now being dealt with by specialised teams as part of the ongoing operation in Narela.Wednesday.

The rocket launchers and other recovered material are

ing the Manipur search operation.

Security arrangements have also been put in place around the area in Narela as the disposal exercise continues.

The operation comes after the recovery of the weapons and explosive material in Manipur in connection with the case involving the two suspected terrorists arrested there.

PTI sources said the weapons were brought to the national capital specifically for examination and disposal.

The specialised teams are carrying out the exercise as part of the security operation, with arrangements made around the site. The recovered cache included rocket launchers, rifles, hundreds of rounds of live ammunition, detonators and other explosive material, all of which were seized during the joint search operation in Manipur.

FSDA busts Rs 5 crore spurious drugs racket



Vinay Madhava Gowda
BENGALURU

The Food Safety and Drug Administration (FSDA) have busted a racket that used to manufacture spurious drugs, including used in cancer treatment and confiscated spurious drugs worth over Rs five crore.

The drugs were being manufactured in a farm house near Bidadi, Bengaluru South District in a leased farm house and the officials have seized cartons containing medicine packets, fresh labels, including the labels of Pfizer company, notching machine and the invoices being raised in the name of Kaushik Pharmaceuticals.

Meanwhile, Health Minister U T Khader said that the racket had a larger ramification and the government had formed SIT to probe, as it looked like an 'inter-state and international racket. The drugs are reportedly sourced from Himachal Pradesh, Telangana and other states.

The officials suspect that the spurious medicines were being repacked and relabelled to make them look like products of established multinational pharmaceuti-

cal companies. All the medicines found on the premises were seized.

Stating that they acted on a police tip off, FSDA Commissioner K Srinivas said that the establishment was operating without a valid drug licence.

"Our officers were accompanied by a police team. Labels of all major pharmaceutical companies, including Pfizer were found. The spurious drugs were sourced for just Rs 600 to Rs 700, repacked and sold at Rs6000 to Rs 7000. We are investigating their source and supply chain," he said.

The department will trace retailers who bought the mislabelled drugs, and, if possible, identify buyers who may have unknowingly purchased the spurious medicines, he said. The police investigation revealed that the farm house belonged to one Siddaiah, who had leased it to Prashanth, who lives in Dubai. Prashanth's relative Tejas is looking after the farm house. Prabhu Deva Gowda, who is working in the farm has been picked up for interrogation and he had confessed that the medicine relabelling was operational for the last five months, police added.

Student climbs Ajmeri Gate, threatens suicide; rescued

JAIPUR

A class 12 student climbed atop Ajmeri Gate here on Wednesday and threatened to jump, allegedly upset over being expelled from his school, police said. The 16-year-old student was safely rescued after a constable approached him from behind while his at-

tention was on the road and managed to secure him. He was safely brought down, they said. The student climbed the gate in the morning, following which police rushed to the spot after receiving information, SHO Jalupura Brijesh Singh said. Police tried to persuade the student to come down, but he refused.

PTI

Possession Notice						
Whereas, IJFL-HFL, under the provisions of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) ("said Act") and in exercise of powers conferred under Section 13 (12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 ("said Rules") issued a demand notice calling upon the borrower/co-borrower, guarantors, mortgagors to repay the amount, details of which are mentioned in the table below. And whereas subsequently, IJFL-HFL has vide Assignment Agreement dated 30-11-2025 assigned all its rights, title, interest and benefits in respect of the debts due and payable by the borrower/guarantor(s)/mortgagor(s) arising out of the facilities advanced by IJFL-HFL, Bank to borrower/ guarantor(s) alongwith the underlying Immovable Property to Asset Reconstruction Company (India) Limited acting in its capacity as Trustee of Arcil - Trust - 2026 - 015 for the benefit of the holders of Security Receipts. Therefore, in view of the said assignment, Arcil now stands substituted in the place of IJFL-HFL and Arcil shall be entitled to institute/continue all and any proceedings against the borrower/ guarantor(s)/mortgagor(s) and to enforce the rights and benefits under the financial documents including the enforcement of guarantee and security interest executed and created by the borrower/guarantor(s)/mortgagor(s) for the financial facilities availed by them. The borrower/ guarantor(s) /mortgagor(s) having failed to repay the said amounts, notice is hereby given to the borrower/guarantor(s)/mortgagor(s) in particular and the public in general that the undersigned being the Authorized Officer of Arcil has taken possession of the underlying Immovable Property described herein below in exercise of powers conferred on him/her under Sub-Section (4) of Section 13 of the said Act read with Rule 8 of the said Rules on "AS IS WHERE IS & WHATEVER THERE IS BASIS" on the date mentioned below.						
Name of the Borrower(s) /Co-Borrower(s)	Description of the Secured Asset (Immovable Property)	Total Outstanding Dues (IN Rs.)	Date of Demand Notice	Date of Possession		
Mr. Rahul Singh Mr. Amar Singh Mrs. Shanti Bai (Prospect No IL10115667)	All that piece and parcel of Western Portion Of Plot No. 1247, Anand Nagar Extension, Gomtesh City, Indore, Mp. 453112 Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Built-Up_Area Property Area: 500.00, 550.00	Rs. 1057036.19/-Rupees Ten Lakh Fifty Seven Thousand And Thirty Six & Nineteen Paise Only	02-01-2026	17-08-2026		
Mr. Ravi Singh Rathore Mr. Kundan Singh Rathore Mrs. Genda Bai Rathore (Prospect No 941754)	All that piece and parcel of Ews 11, Chandrala Lake City Dewas 455001 Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Saleable_Area, Super_Built-Up_Area Property Area: 339.07, 339.07, 785.00	Rs. 862691.81/- Rupees Eight Lakh Sixty Two Thousand Six Hundred And Ninety One & Eighty One Paise Only	06-01-2026	17-08-2026		
Mr. Rajesh Kharde Mrs. Nirmala Kharade (Prospect No IL10147924)	All that piece and parcel of Flat No 208 Second Floor Block A-01 Satpuda Parisar Indore 452001 Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Built-Up_Area Property Area: 574.00, 575.00	Rs. 584451.1/-Rupees Five Lakh Eighty Four Thousand Four Hundred And Fifty One & Ten Paise Only	06-01-2026	17-08-2026		
Mr. Arjun Sisodia Mrs. Nirmala Sisodia Messrs. Nandpusp Sarveyes LLP Arjun Sisodia Nirmala Arjun Sisodia (Prospect No IL10162584)	All that piece and parcel of Northern Portion Of Plot No. 58 Private Part No. A), Balaji Dham , Indore 453112 Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Built-Up_Area Property Area: 750.00, 850.00	Rs. 1447897.15/- Rupees Fourteen Lakh Forty Seven Thousand Eight Hundred And Ninety Seven & Fifteen Paise Only	05-01-2026	17-08-2026		
Mr. Shivnarayan Mr. Bhagwan Mrs. Kiran Malviya (Prospect No IL10172605)	All that piece and parcel of Southern Portion Of Plot No. 232 Silver Park , Ward No. 42, Dewas 455001 Area Admeasuring (In Sq. Ft.): Property Type: Land_Area, Carpet_Area Property Area: 484.00, 484.00	Rs. 768118.71/- Rupees Seven Lakh Sixty Eight Thousand One Hundred And Eighteen & Seventy One Paise Only	05-01-2026	17-08-2026		
Mr.Pawan Kumar Mrs. Mayra Verma Laxmi Mobile & General Store So 1027366 (Prospect No IL1023736)	All that piece and parcel of House No 39,Mig Mukherji Nagar Indore 452001 Area Admeasuring (In Sq. Ft.): Property Type: Area Admeasuring Property Area: 1377	Rs. 3173098.12/- Rupees Three Lakh Seventy Three Thousand And Ninety Eight & Twelve Paise Only	06-01-2026	17-08-2026		
Mr.Rinku Goud Mr.Jagdish Gonte Mrs.Prathiba Godiya Shyam Auto Garage (Prospect No IL10450392)	All that piece and parcel of Plot No. 196, Sector-A, Pt. Deendayal Upadhyay Nagar, Sukhaliya, Indore, Madhya Pradesh 452001 Area Admeasuring (In Sq. Ft.): Property Type: Area Admeasuring Property Area: 800	Rs. 1554667.93/- Rupees Fifteen Lakh Fifty Four Thousand And Ninety Eight & Ninety Three Paise	06-01-2026	17-08-2026		
The borrower/guarantor(s)/mortgagor(s) in particular and the public in general are hereby cautioned that Arcil is in the lawful possession of the Immovable Property mentioned above and under Section 13(13) of the SARFESI Act, 2002, the borrower/guarantor(s)/mortgagor(s) or any person whatsoever, shall after receipt of this notice not transfer by way of sale, lease or otherwise deal with/ alienate the Immovable Property, without prior written consent of Arcil and any dealings with the Immovable Property will be subject to the charge of Arcil for the amount as mentioned above along with future interest at the contractual rate on the aforesaid amount together with incidental expenses, cost, charges etc.. The borrower's/guarantor's/mortgagor's attention is invited to the provisions of the Sub-Section (8) of Section 13 of the said Act, in respect of time available to redeem the above-mentioned Immovable Property.						
Place: Indore, Date: 20-08-2026 Sd/- Authorized Officer, Asset Reconstruction Company (India) Ltd. (In capacity as Trustee)						
ASSET RECONSTRUCTION COMPANY (INDIA) LTD. CIN No.-U65999MH2002PLC134884						
Registered Office: The Ruby, 10th Floor, 29 Senapati Bapat Marg, Dadar (West), Mumbai-400028. Tel: +91 2266581300. Website: www.arcil.co.in						

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR MHOW GHATABILLD TOLL ROADS PRIVATE LIMITED Operating in Construction of Road Infrastructure at Mhow-Ghatabilld (Under regulation 36A(1) of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Mhow Ghatabilld Toll Roads Private Limited PAN: AACCE039L CIN: U45203DL2011PTC223896
2. Address of the registered office	Essel House, B-10, Lawrence Road, Industrial Area, New Delhi, Delhi, India, Pin- 110035
3. URL of website	Not Applicable
4. Details of place where majority of fixed assets are located	The Corporate Debtor was awarded the project for the development of the four-laning of the Mhow-Ghatabilld section of SH-27.
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	Not Applicable
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicants via a mail by raising request at email: circ.mgtlpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by prospective resolution applicants via a mail by raising request at email: circ.mgtlpl@gmail.com
10. Last date for receipt of expression of interest	07-09-2026
11. Date of issue of provisional list of prospective resolution applicants	17-09-2026
12. Last date for submission of objections to provisional list	22-09-2026
13. Date of issue of final list of prospective resolution applicants	01-10-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06-10-2026
15. Last date for submission of resolution plans	05-11-2026
16. Process email id to submit Expression of Interest	circ.mgtlpl@gmail.com
17. Details of the corporate debtor's registration status as MSME	NA
Sd/- Akhil Ahuja (Authorised Representative) Mavent Restructuring Services LLP, Resolution Professional IBBI Reg. No.- IBB/IIPA-0154/IPA-3/2023-2024/50058 AFA Valid No.- 31.12.2026 Registered and Communication Address: S Block, 376, Panchsheel Park, New Delhi- 110017 Also, at: Floor No. 8, Flat No. 803, Chandak Cornerstone, David S Barretto Road, Upper Worli, Mumbai, Maharashtra - 400018 Communication Email Id- circ.mgtlpl@gmail.com Registered email Id- caakhilahuja@gmail.com Mobile: +91- 9910197705	
Date: 20.08.2026	

Asset Reconstruction Company (India) Ltd. (Arcil) Acting in its capacity as Trustee of various Arcil Trusts Arcil office: The Ruby, 10th floor, 29, Senapati Bapat Marg, Dadar (West) Mumbai-400 028 Website: https://XpertAuction.com ; CIN-U65999MH2002PLC134884					
PUBLIC NOTICE FOR SALE THROUGH ONLINE E-AUCTION IN EXERCISE OF THE POWERS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFESI ACT) READ WITH RULES 6, 8 & 9 OF SECURITY INTEREST (ENFORCEMENT) RULES, 2002					
Notice is hereby given to the public in general and to the Borrower (s) / Guarantor (s) / Mortgagor (s), in particular, that the below described immovable properties/mortgaged/charged to the Asset Reconstruction Company (India) Limited, acting in its capacity as Trustee of various Arcil Trusts ("ARCIL") (pursuant to the assignment of financial asset vide registered Assignment Agreements), will be sold on "As is where is", "As is what is", "Whatever there is" and "Without recourse basis" by way of online e-auction, for recovery of outstanding dues together with further interest, charges and costs etc., as detailed below in terms of the provisions of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Act") read with Rules 6, 8 and 9 of the Security Interest (Enforcement) Rules, 2002 ("Rules").					
Name of the Borrower / Co-Borrower(s) / Guarantor(s) / Mortgagor(s)	LAN No. & Selling Bank	Trust Name	Outstanding amount as per SARFESI Notice dated 20/Jun/2024	Possession type and date	Earnest Money Deposit (EMD)
Borrower: Rajmal. Co-Borrower: Santosh Bai	LP0000000026200 Vastu Housing Finance Corporation Limited (VHFC)	Arcil-Trust- 2025-018	Rs. 1152749/- as on 13/Jun/2024 + further Interest thereon + Legal Expenses.	Physical on 23/Sep/2025 Will be arranged on request Total area : 800 Sq.ft.	Rs. 251600/- (Rs. Two Lakh Fifty One Thousand Six Hundred only) Rs. 2516000/- (Rs. Twenty Five Lakh Sixteen Thousand only) On 21-09-2026 at 11:00 AM
Description of the Secured Asset being auctioned: All that part and parcel of the Immovable property situated at, House at Plot No 01 Patwari Haika No 25 Gram Agra Tehsil Depapaur Indore Madhya Pradesh 453115 Total area : 800 Sq.ft. On East Side: * House of Jagdish Ramsingh On West Side: * Government Hospital On North Side: * Depapur - Indore Road On South Side: * Plot of Muri					
Pending Litigations known to ARCIL	Nil	Encumbrances/Dues known to ARCIL	Nil		
Last Date for submission of Bid	Same day 2 hours before Auction	Bid Increment amount:		As mentioned in the BID document	
Demand Draft to be made in name of:	Arcil-Trust-2025-018		Payable at Par		
RTGS details	Arcil-Trust-2025-018, Trust Account No: 57500001745590, HDFC Bank Limited, Branch: Kamla Mill Extn Ctr, Mumbai, IFSC Code: HDFC0000542				
Name of Contact person & number	Arpit Choudhary arpit.choudhary@vastuhfc.com ; 73573 75589, Santosh Tiwari- 99204 90126, Shekhar Sharma - 86557 96116, Navneet Singh - 99991 05933				
Terms and Conditions: 1. The Auction Sale is being conducted through e-auction through the website https://XpertAuction.com and as per the Terms and Conditions of the Bid Document, and as per the procedure set out therein. 2. The Authorised Officer ("AO") ARCIL shall not be held responsible for internet connectivity, network problems, system crash down, power failure etc. 3. At any stage of the auction, the AO may accept/reject/modify/cancel the bid/offer or post-pone the Auction without assigning any reason thereof and without any prior notice. 4. The successful purchaser/bidder shall bear any statutory dues, taxes, fees payable, applicable GST on the purchase consideration, stamp duty, registration fees, etc. that is required to be paid in order to get the secured asset conveyed/delivered in his/her/its favour as per the applicable law. 5. The intending bidders should make their own independent enquiries/ due diligence regarding encumbrances, title of secured asset and claims/rights/dues affecting the secured assets, including statutory dues, etc. prior to submitting their bid. The auction advertisement does not constitute and will not constitute any commitment or any representation of ARCIL. The Authorized Officer of ARCIL shall not be responsible in any way for any third-party claims/rights/dues. 6. The particulars specified in the auction notice published in the newspaper have been stated to the best of the information of the undersigned; however undersigned shall not be responsible/ liable for any error, misstatement or omission. 7. The Borrower/ Guarantors/ Mortgagors, who are liable for the said outstanding dues, shall treat this Sale Notice as a notice under Rules 8 and 9 of the Security Interest (Enforcement) Rules, about the holding of the above mentioned auction sale. 8. In the event, the auction scheduled hereinabove fails for any reason whatsoever, ARCIL has the right to sell the secured asset by any other methods under the provisions of Rule 8(5) of the Rules and the Act.					
Place: Indore Date: 20.08.2026					Sd/- Authorized Officer Asset Reconstruction Company (India) Ltd.

Karnataka forest shootout: Many anti-poaching camps vandalised

BENGALURU

In retaliation to the encounter in the Cauvery Wildlife Sanctuary between the forest officials and poachers in the early hours

on Aug 15, where three poachers were gunned down, miscreants suspected to be from the villages from both Karnataka and Tamil Nadu, have blasted anti-poaching

camps across the Sanctuary. The forest officials have visited five anti-poaching camps and found that they had been blasted using gelatin sticks.

Vinay Madhava Gowda

WESTERN RAILWAY - AHMEDABAD DIVISION				
VARIOUS ENGINEERING WORKS				
e-Tender Notice No. 17 of 2026-27 dated : 19.08.2026				
Sr. No.	e-Tender No.	Name of work	Approximate NIT Cost (₹)	EMD Cost (₹)
01	DRM-ADI-126-2026-27	Cleaning of Over Head tanks and Underground sumps under jurisdiction of Senior Divisional Engineer (West) Ahmedabad.	39,90,028.50	79,800.00
(For 02 Years)				
02	DRM-ADI-127-2026-27	Construction of new Track Machine Sidings, Through Fitting Renewal (TFR), Casual Renewal of Rails and ancillary	2,01,23,932.26	4,02,500.00
works of track under the jurisdiction of Sr.DEN (North)- Ahmedabad.				
03	DRM-ADI-128-2026-27	Construction of 3-Meter wide Foot Over Bridge at Dhinaj Station and other ancillary works under the jurisdiction of Sr.	3,49,82,341.60	6,99,700.00
Divisional Engineer (North)-Ahmedabad.				
04	DRM-ADI-129-2026-27	Samakhiali-Gandhidham-New Bhuj-Naliya section-Pre & post tamping track measurement survey using Timble Gedo	1,32,10,441.82	2,64,200.00
Vorsys trolley system in the jurisdiction of ADEN-Gandhidham.				
05	DRM-ADI-130-2026-27	Gandhidham-New Bhuj Section: Rebuilding of minor bridges (20 Nos.) Br. No. 9 at Km 10/600, 11 at Km 11/414,	43,68,18,716.44	87,36,400.00
17A at km 19/370, 17B at km 19/579, 19 at km 23/102, 20 at km 23/347, 22 at km 24/081, 26 at Km 29/266, 31 at km 41/065, 37 at km 44/507, 39 at km 46/206, 42 at km 47/144, 43 at km 47/466, 44 at km 47/627, 45 at km 47/736, 46 at km 48/474, 49 at km 52/502, 64 at Km 57/814 & 65 at km 58/436 under jurisdiction of Sr.DEN(NW)-ADI. (Re-invited)				
06	DRM-ADI-131-2026-27	Supply of Potable Drinking Water by Road Tankers at New Palampur Running Room for a Duration of One Year.	25,24,700.31	50,500.00
Closing date and time of e-tender: Date 15-09-2026 at 15:00 Hrs. Office Address : Sr. Divisional Engineer (Co-ordination), Ahmedabad, DRM Office, Nr. Chamunda Bridge, Opp. New Swadeshi Mill, Naroda Road, Amdupura, Ahmedabad-382345. Website for participating e-tender: www.ireps.gov.in ADI-142				
Like us on : facebook.com/WesternRly • Follow us on : x.com/WesternRly				

HIGHWAY INFRASTRUCTURE LIMITED	
CIN: L42909MP2006PLC018398 Reg Off: 57-FA, Scheme No. 94, Pipliyahana Junction, Ring Road, Indore, M.P. -452016 Phone: 0731-4047177; Website: www.highwayinfrastructure.in Email: hplindore@gmail.com	
INFORMATION REGARDING 21ST ANNUAL GENERAL MEETING TO BE HELD THROUGH VIDEO CONFERENCE ("VC") / OTHER AUDIO-VISUAL MEANS ("OAVM")	
Shareholders may please note that 21st Annual General Meeting ("AGM") of the Company will be held through VC/OAVM on Thursday, 24th September, 2026 at 03:00 P.M. (IST), in compliance with all the applicable provisions of the Companies Act, 2013 ("the Act") and Rules issued thereunder, the Securities and Exchange Board of India ("SEBI") (Listing Obligations and Disclosure Requirements) Regulations, 2015, read with General Circular No. 03/2025 dated 22nd September 2025 issued by the Ministry of Corporate Affairs ("MCA") and other applicable Circulars issued in this regard by the MCA and SEBI, to transact the business that will be set forth in the Notice of the AGM.	
In compliance with the above circulars, the electronic copies of the Notice of the AGM and the Annual Report for the financial year 2025-26 will be sent to those shareholders whose e-mail addresses are registered with the Company/ Registrar and Share Transfer Agent ("RTA") / Depository Participant(s) ("DPs"). Further, a letter providing a weblink for accessing the Notice of the AGM and the Annual Report for FY 2025- 26 will be sent to those shareholders who have not registered their e-mail addresses.	
The Notice of the 21st AGM and Annual Report for FY 2025-26 will also be made available on the website of the Company at https://www.highwayinfrastructure.in/ and on the websites of both Stock Exchanges, i.e., the National Stock Exchange of India Limited (NSE) at https://www.nseindia.com/ and BSE Limited (BSE) at https://www.bseindia.com/ , respectively.	
Manner of registering/ updating e-mail addresses: Shareholders holding shares in Demat form are requested to update their e-mail address and mobile number with their respective Depository Participant (DP), as the same is required for e-Voting and joining the AGM through the Depository's electronic voting and meeting platform.	
Manner of voting at the AGM: Remote e-Voting facility is being provided to the shareholders to cast their votes on the resolutions set out in the Notice of the AGM. Shareholders may either cast their votes through remote e-Voting prior to the AGM or through e-Voting during the AGM. The login credentials for casting votes through e-Voting shall be made available to the shareholders through email upon successful registration of their e-mail addresses in the manner provided above. The detailed procedure and instructions for casting votes through remote e-Voting and e-Voting during the AGM shall be provided in the Notice of the AGM and shall also be made available on the website of the Company.	
Sd/- Palak Rathore Company Secretary & Compliance Officer Membership No.: - A73755 Place: Indore By the order of Board of Directors For Highway Infrastructure Limited Date: 20 August, 2026	

Asset Reconstruction Company (India) Ltd. (Arcil) Acting in its capacity as Trustee of various Arcil Trusts Arcil office: The Ruby, 10th floor, 29, Senapati Bapat Marg, Dadar (West) Mumbai-400 028 Website: https://XpertAuction.com ; CIN-U65999MH2002PLC134884					
PUBLIC NOTICE FOR SALE THROUGH ONLINE E-AUCTION IN EXERCISE OF THE POWERS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFESI ACT) READ WITH RULES 6, 8 & 9 OF SECURITY INTEREST (ENFORCEMENT) RULES, 2002					
Notice is hereby given to the public in general and to the Borrower (s) / Guarantor (s) / Mortgagor (s), in particular, that the below described immovable properties/mortgaged/charged to the Asset Reconstruction Company (India) Limited, acting in its capacity as Trustee of various Arcil Trusts ("ARCIL") (pursuant to the assignment of financial asset vide registered Assignment Agreements), will be sold on "As is where is", "As is what is", "Whatever there is" and "Without recourse basis" by way of online e-auction, for recovery of outstanding dues together with further interest, charges and costs etc., as detailed below in terms of the provisions of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Act") read with Rules 6, 8 and 9 of the Security Interest (Enforcement) Rules, 2002 ("Rules").					
Name of the Borrower / Co-Borrower(s) / Guarantor(s) / Mortgagor(s)	LAN No. & Selling Bank	Trust Name	Outstanding amount as per SARFESI Notice dated 20/Sep/2024	Possession type and date	Earnest Money Deposit (EMD)
Borrower: Jafar Co-Borrower: Raisa Bee	LP0000000099802 Vastu Housing Finance Corporation Limited (VHFC)	Arcil-Trust- 2025-018	Rs. 944956/- as on 16/Sep/2024 + further Interest thereon + Legal Expenses.	Physical on 26/Sep/2025 Will be arranged on request Total area 3135 Sq.ft. Or 291.25 Sq.mtr.,	Rs. 194400/- (Rupees One Lakh Ninety Four Thousand Four Hundred only) Rs. 1944000/- (Rupees Nineteen Lakh Forty Four Thousand only) 21-09-2026 at 11:00 AM
Description of the Secured Asset being auctioned: PHNo. 61 New-51, WNo. 15, Part Of Land SNO. 484, House No. 122 Gram And Gram Panchayati Gunawad, Dhar, Dhar, Madhya Pradesh, 454001, India Total area 3135 Sq.ft., Or 291.25 Sq.mtr., On East Side - Road And House Of/Arad Patel S/o/Aigar On West Side - Road On North Side - Open Plot On South Side - House Of/Haresingh					
Pending Litigations known to ARCIL	Nil	Encumbrances/Dues known to ARCIL	Nil		
Last Date for submission of Bid	Same day 2 hours before Auction	Bid Increment amount:		As mentioned in the BID document	
Demand Draft to be made in name of:	Arcil-Trust-2025-018		Payable at Par		
RTGS details	Arcil-Trust-2025-018, Trust Account No: 575000017				

एलजी इलेक्ट्रॉनिक्स एनवीडिया के साथ मिलकर कर रहा अपने रोबोटिक्स सहयोग को और तेज

इंदौर। भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड (बीपीसीएल) ने भारतीय सेना को ऊंचाई वाले और बेहद ठंडे क्षेत्रों में होने वाली गतिविधियों के लिए विशेष रूप से तैयार एक्सट्रीम वेदर ग्रेड (एक्सडब्ल्यूजी) डीजल की पहली रैक बीना रिफाइनरी से रवाना की। यह बीपीसीएल के तकनीकी नवाचार और देश की सेवा के प्रति प्रतिबद्धता की दिशा में एक महत्वपूर्ण उपलब्धि है।बीपीसीएल भारत सरकार की फॉरैन्यू ग्लोबल 500 कंपनी और महारत्न सार्वजनिक क्षेत्र का उपक्रम है। पहली एक्सडब्ल्यूजी डीजल रैक को तैप्टेन्टेंट जनरल मुकेशा चवड़ा, एपीएसएम, एसएम, वीएसएम, डीजीएसटी, आईएचएल्यू ऑफ़ एमओडी (आर्मी) ने हरी झंडी दिखाकर रवाना किया। बीपीसीएल के निदेशक (मार्केटिंग) शुभकर सेन के साथ भारतीय सेना, भारतीय रेलवे और बीपीसीएल के वरिष्ठ अधिकारी मौजूद रहे। बीपीसीएल के निदेशक शुभकर सेन ने कहा कि एक्सट्रीम वेदर ग्रेड डीजल का सफल विकास और पहली रैक की रवानगी बीपीसीएल की शोध क्षमता, तकनीकी दक्षता और आत्मनिर्भर भारत के प्रति प्रतिबद्धता का बेहतरीन उदाहरण है।

बीपीसीएल ने भारतीय सेना के लिए पहली एक्सट्रीम वेदर ग्रेड डीजल रैक रवाना की

इंदौर। भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड (बीपीसीएल) ने भारतीय सेना को ऊंचाई वाले और बेहद ठंडे क्षेत्रों में होने वाली गतिविधियों के लिए विशेष रूप से तैयार एक्सट्रीम वेदर ग्रेड (एक्सडब्ल्यूजी) डीजल की पहली रैक बीना रिफाइनरी से रवाना की। यह बीपीसीएल के तकनीकी नवाचार और देश की सेवा के प्रति प्रतिबद्धता की दिशा में एक महत्वपूर्ण उपलब्धि है।बीपीसीएल भारत सरकार की फॉरैन्यू ग्लोबल 500 कंपनी और महारत्न सार्वजनिक क्षेत्र का उपक्रम है। पहली एक्सडब्ल्यूजी डीजल रैक को तैप्टेन्टेंट जनरल मुकेशा चवड़ा, एपीएसएम, एसएम, वीएसएम, डीजीएसटी, आईएचएल्यू ऑफ़ एमओडी (आर्मी) ने हरी झंडी दिखाकर रवाना किया। बीपीसीएल के निदेशक (मार्केटिंग) शुभकर सेन के साथ भारतीय सेना, भारतीय रेलवे और बीपीसीएल के वरिष्ठ अधिकारी मौजूद रहे। बीपीसीएल के निदेशक शुभकर सेन ने कहा कि एक्सट्रीम वेदर ग्रेड डीजल का सफल विकास और पहली रैक की रवानगी बीपीसीएल की शोध क्षमता, तकनीकी दक्षता और आत्मनिर्भर भारत के प्रति प्रतिबद्धता का बेहतरीन उदाहरण है।

एमर्जॉन इंडिया ने डीएफसीसीआईएल के सहयोग से इंडियन रेलवेज के साथ पार्टनरशिप मजबूत किया

इंदौर। आज एमेर्जॉन इंडिया ने डेडिक्टेड फ्रेट कॉरिडोर कॉर्पोरेशन ऑफ़ इंडिया लिमिटेड (डीएफसीसीआईएल) के सहयोग से इंडियन रेलवेज के वेस्टर्न डेडिक्टेड फ्रेट कॉरिडोर पर अपने ऑपरेशंस का विस्तार किया। इस विस्तार से उत्तरी और पश्चिमी भारत में एमेर्जॉन के मल्टीमोडल ट्रांसपोर्टेशन नेटवर्क में रेल की भूमिका मजबूत हुई है। इसके साथ ही, इंडियन रेलवेज के साथ एमेर्जॉन की लंबी पार्टनरशिप और अधिक मजबूत हुई है। 2023 में एमेर्जॉन ने इंकीमर्स लॉजिस्टिक्स के लिए भारत के डेडिक्टेड फ्रेट कॉरिडोर इफ्फास्ट्रव्वर का इस्तेमाल शुरू किया और वेस्टर्न डीएफसी के 659 किलोमीटर लंबे रेवाड़ी-पालनपुर सेक्शन पर ऑपरेशंस लॉन्च किया। आज की घोषणा इस सफ़र का अगला चरण शुरू करती है।एमेर्जॉन इंडिया के डायरेक्टर-ऑपरेशंस, किशोर लंका ने कहा, इंडियन रेलवेज और एमेर्जॉन इंडिया की पार्टनरशिप भारत में फ्रेट के आधुनिकीकरण में मदद करेगी।

मध्यप्रदेश में कैचमेंट एरिया के जलाशयों को पुनर्जीवित करेगी ब्रिजस्टोन इंडिया

इंदौर। ब्रिजस्टोन इंडिया ने मध्यप्रदेश में पानी की कमी का सामना कर रहे क्षेत्रों में ग्राउंडवॉटर रिचार्ज (भूजल पुनर्भरण) करने और जैव विविधता को बढ़ावा देने का लक्ष्य रखा है। कंपनी के प्रोजेक्ट प्रवाह के माध्यम से धार, मध्यप्रदेश में करीब 140 एकड़ के कैचमेंट एरिया के तीन धारापरिक जलाशयों को लाभ होगा। कृषि एवं पर्यावरण संरक्षण की दिशा में इस पहल को समाज द्वारा संचालित किया जाएगा। इन क्षेत्रों में वर्षों तक अत्यधिक भूजल दोहन होने के कारण जल संकट की स्थिति बन गई है। एक्जीक्यूटिव डायरेक्टर –एचआर, एडमिनि एंड पीएसआर सुचीर कुलकर्णी ने कहा, अपने परिचालन वाले क्षेत्रों में पर्यावरण एवं समुदायों की देखभाल करना ब्रिजस्टोन की केन्द्रीय नीति का हिस्सा है। प्रोजेक्ट प्रवाह का लक्ष्य धार जिले के लोगों की पानी की कमी की गंभीर समस्या का समाधान करना है। प्रोजेक्ट प्रवाह के माध्यम से हम इन जलाशयों को पुनर्जीवित कर रहे हैं, जिससे आसपास के लोगों को लाभ होगा।

बदलते इंदौर के सपनों को दे रही नई दिशा मनी वैल्युएशन

इंदौर। एक समय था जब इंदौर को एक शांत और सीमित संसाधनों वाले शहर के रूप में जाना जाता था। कम कॉलोनियाल, सीमित ट्रैफिक और धीमी जीवनशैली के बीच प्राप्रटी खरीदना केवल एक आवश्यकता माना जाता था। लेकिन आज इंदर देश के सबसे तेजी से विकसित होते शहरों में अपनी पहचान बना चुका है। मेट्रो प्रोजेक्ट, आईटी सेक्टर, स्टार्टअप्स, आधुनिक इंफ्रास्ट्रक्चर और बड़े निवेशों ने शहर की तस्वीर बदल दी है। इसी बदलते दौर में वित्तीय संस्थानों की भूमिका भी पहले से कहीं अधिक महत्वपूर्ण हो गई है। आज लोन केवल आर्थिक आवश्यकता नहीं, बल्कि जीवन में आगे बढ़ने, नए अवसरों को समर्थन रहते अपनाने और भविष्य को सुरक्षित बनाने का प्रामादी माध्यम बन चुका है। मनी वैल्यूएशन (डीएसए) के संस्थापक वित्त्य गर्ग का मानना है कि किसी भी शहर का विकास केवल ऊंचे मूल्यमार्तों या नई सड़कों से नहीं, बल्कि वहां रहने वाले लोगों के पूरे होंते सपनों से पैदा जाता है।

क्रेडिट एक्सेस सुक्ष्म वित्त के जरिए मग्न में पैदा कर रही रोजगार के अवसर

इंदौर। क्रेडिटएक्सेस ग्रामीण लिमिटेड जैसी संस्थाएं – ग्रामीण कूट के नाम से काम करने वाली भारतीय रिस्व बैंक के साथ पंजीकृत एनबीएफसी-एमएफआई –सीमित आय वाले परिवारों के लिए सुविधाजनक तरीके से ऋण की व्यवस्था कर रही हैं। मग्न की 39 वषीय पिछी कोर की कहानी दिखाती है कि ऋण मिलने से कितना बड़ा बदलाव आ सकता है। पति की मृत्यु के बाद, उन्होंने बेरा सिलन का प्रशिक्षण लिया। उन्होंने अपनी सिलाई की कला के जरिये अच्छी आमदनी और अपने बेटे का भविष्य संवारने का फैसला किया। क्रेडिटएक्सेस ग्रामीण की मदद से, पिछी ने सिलाई मशीन खरीदने और बेग बनाने का अपना व्यवसाय बढ़ाने के लिए ₹.70,000 का ऋण लिया। पिछी कोर ने इस ऋण का आधार जताते हुक् कहा, जिस दिन मुझे ग्रामीण कूट से आर्थिक मदद मिली, मुझे लगा जैसे मेरे लिए कोई दरवाजा खुल गया हो।

एक्सिस बैंक ने उपभोक्ता संरक्षण जागरूकता अभियान के जरिये पहुंचाई सुरक्षित बैंकिंग

इंदौर। एक्सिस बैंक ने हाल ही में देशभर में ग्राहक सुरक्षा जागरूकता अभियान का समापन किया। नजर फ़ॉइड पर, सब खुद पर थोके के तहत चलाए गए इस अभियान के जरिए बैंक ने देशभर में ग्राहकों के लिए बैंकिंग को अधिक सुरक्षित बनाने की अपनी प्रतिबद्धता दोहराई। अभियान का उद्देश्य ग्राहकों को लगातार जागरूकता और संपर्क पहलों के माध्यम से बदलते धोखाधड़ी के जोखिमों के प्रति सतर्क करना, उन्हें सक्षम बनाना और जिम्मेदार बैंकिंग व्यवहार को बढ़ावा देना था। यह अभियान पारंपरिक बैंकिंग केंद्रों से आगे बढ़कर 23 राज्यो के 401 शहरों और कस्बों तक पहुंचा। इसके तहत 1,400 से अधिक जागरूकता कार्यक्रम आयोजित किए गए, जिसमें 69,000 से अधिक लोगों ने हिस्सा लिया। एक्सिस बैंक के चीफ मार्केटिंग ऑफिसर अनूप मनोहर ने कहा, एक्सिस बैंक में, उपभोक्ता संरक्षण रोजमर्रा की बैंकिंग में विचास कायम करने के हमारे दिल से ओपन वादे का मुख्य हिस्सा है।

स्कोडा ऑटो इंडिया ने किया स्लाविया का अनावरण

इंदौर। स्कोडा ऑटो इंडिया ने नई स्लाविया का अनावरण किया है, जो आधुनिक तकनीक, सुरक्षा और इंड्रविंग आनंद के साथ सेडान की शायदत अपील की सारहना करने वाले ग्राहकों के प्रति अपनी प्रतिबद्धता को और मजबूत करता है। भारत के सबसे लोकप्रिय सेडान प्लेटफ़ार्मा में से एक की सफलता पर आधारित, नई स्लाविया यूरोपीय इंजीनियरिंग प्रदान करने की ब्रांड की परंपरा को जारी रखती है जो ड्राइव करने में आकर्षक, स्थाविर में व्यावहारिक और भारत के धुनित ग्राहकों के लिए निर्मित है। यह अनावरण स्कोडा की वैश्विक सेडान विरासत के उत्सव का भी प्रतीक था, जिसमें नई स्लाविया ने दो प्रतिष्ठित नेमलेट्स – ऑटोविया आरएस और ऑल-न्यू सुबाब – के साथ भारत में अपनी वापसी का केंद्र रचाना लिया। कर्ली जेलनगर, सीईओ, स्कोडा ऑटो, कहते हैं- भारत हमारे सबसे महत्वपूर्ण वैश्विक विकास बाजारों में से एक बना हुआ है।

सोना ₹ 153800

चांदी ₹ 229200



सेंसेक्स 76909.68 - 325.78

निफ्टी 24078.30 - 76.60

► कच्चे माल की लागत बढ़ने का असर, 10 लाख की कार 10,000 तक हो सकती है महंगी

सितंबर से हंडई की कारें 1 प्रतिशत तक महंगी

● नई दिल्ली / राज न्यूज नेटवर्क

हंडई मोटर इंडिया ने सितंबर 2026 से अपने सभी वाहनों की कीमतों में 1प्रतिशत तक बढ़ोतरी करने का ऐलान किया है। कंपनी ने बुधवार, 19 अगस्त को कहा कि कीमतों में वास्तविक बढ़ोतरी मॉडल और वैरिएंट के आधार पर अलग-अलग होगी। हालांकि, कंपनी ने अभी यह स्पष्ट नहीं किया है कि किस मॉडल पर कितनी बढ़ोतरी होगी।

कंपनी के मुताबिक, कच्चे माल और कलपुजों की बढ़ती लागत के साथ परिचालन खर्च में इजाफे से लागत पर दबाव बढ़ा है। इसके अलावा भू-राजनीतिक तनाव और वैश्विक आर्थिक अनिश्चितता ने भी खर्च बढ़ाया है। कंपनी ने कहा कि उसने बढ़ती लागत का बड़ा हिस्सा खुद वहन करने और लागत कम करने की कोशिश की, लेकिन लगातार दबाव के चलते अब इसका कुछ हिस्सा ग्राहकों पर डालना जरूरी हो गया है।



वास्तविक बढ़ोतरी मॉडल और वैरिएंट के अनुसार

नई बढ़ोतरी के बाद अगर किसी कार की एक्स-शोरूम कीमत 10 लाख है, तो 1 प्रतिशत की बढ़ोतरी होने पर उसकी कीमत करीब 10,000 बढ़ सकती है।इसी तरह 15 लाख की कार करीब 15,000 तक महंगी हो सकती है। हालांकि, वास्तविक बढ़ोतरी मॉडल और वैरिएंट के अनुसार अलग होगी।

बेस्ट एग्रोलाइफ की टीम ने 5,000 किसानों से किया संवाद

इंदौर। बेस्ट एग्रोलाइफ लिमिटेड की टीम ने कंपनी के विशेष अभियान रॉनफेन विजय उत्सव के तहत विभिन्न क्षेत्रों में व्यापक किसान एवं बाजार संपर्क कार्यक्रमों का आयोजन किया। अभियान के दौरान किसानों, रिटेलर्स और अन्य बाजार भागीदारों के साथ संवाद एवं जुड़ाव बढ़ाने के उद्देश्य से 150 से अधिक विभिन्न गतिविधियां आयोजित की गईं। यह अभियान दिग्विजय सिंह, जोनल सेल्स हेड के नेतृत्व एवं मार्गदर्शन में संचालित किया गया। बेस्ट एग्रोलाइफ के अंतर्गत किसान सभाएं, फील्ड

शो, उत्पाद प्रदर्शन, बाजार जागरूकता कार्यक्रम, किसान संवाद, स्कूल कार्यक्रम और विभिन्न गतिविधियां आयोजित की गईं। इन गतिविधियों के माध्यम से किसानों और बाजार भागीदारों के साथ सीधे संवाद को बढ़ावा मिला तथा स्थानीय स्तर पर उनकी भागीदारी को मजबूत करने का प्रयास किया गया। बेस्ट एग्रोलाइफ की टीम ने अभियान के दौरान आयोजित 150 से अधिक गतिविधियों के माध्यम से करीब 5,000 किसानों से सीधा संवाद किया।

भारतीय खाद्य निगम
कीर्तियुक्त कार्यकर्ता, उत्तम अन्न अनाधान प्रत्याज जगद,
मोबा. 46520111 (GRUP) phone:0755-2673444,
FAX: 0755-2573418, E-mail:- srmpmp.fc@nic.in

क. एलएडबी/13/15/फिफव नुबई/एलएडबी/2026/09 दिनांक : 20.08.2026

निविदा आमंत्रण सूचना

मध्य प्रदेश क्षेत्र में एक वर्ष की अवधि के लिए प्रति मौद्रिक टन के आधार पर एकरीआई के निदिष्ट प्रेषण डिपो से नामित प्राप्ति डिपो तक डोर-टू-डोर डिजिलीवर के आधार पर कंटेनरीकृत बैगों में खाद्यान्न के परिवहन के लिए सेवा प्रदाता की नियुक्ति के लिए Government E Marketing Portal (URL:https://gem.gov.in) पर online प्रस्ताव आमंत्रित किये गए हैं। निविदा के बारे में विस्तृत विवरण वेबसाइट **www.fci.in & www.gem.gov.in** पर उपलब्ध विस्तृत एनआईटी एवं एमटीएफ में देखा जा सकता है । किसी विवाद की स्थिति में निविदा आमंत्रण सूचना को अंग्रेजी रूपान्तरण मान्य/वैध होगा ।

अहापबंधक (बीए)

पश्चिम रेलवे				
सामग्री प्रबंधन विभाग				
विभिन्न सामग्रियों की आपूर्ति				
ई-खरीदी निविदा सूचना सं. एस/47/2026 दिनांक 17.08.2026				
क्र.सं.	निविदा सं.	सामग्री का संक्षिप्त विवरण	मात्रा	टी.ओ.डी.
381	29262081	ड्रा एल्यूमिन कोलेरीटी स्टैंड रिस्टम- कोवाल	225 मंटर	21-सित्.-26
382	292650048	न्यूरोलजी के लिए स्क्वाड (होस्कोपी रिस्टम)	2 मंटर	18-सित्.-26
383	22262003	एलसा बसल असेंबली का धनु सेट	17 सेट	14-सित्.-26
384	07264547A	एलएमपीएम बसल इन्टीग्रेटेड पावर सलवाई रिस्टम	51 सेट	14-सित्.-26
385	072645492	एलएमपीएम बसल इन्टीग्रेटेड पावर सलवाई रिस्टम	10 सेट	12-सित्.-26
386	23262929	एल-ट्यूब कोर्जोनीयन केक ब्लॉक	35630 मंटर	10-सित्.-26
387	27265008	टोपराक कार्बाइड टैम्पल दूसम के अलग-अलग आइएम (टीसीटीटी)	92 सेट	8-सित्.-26

संशोधन	
क्रमांक निविदा सूचना एस-37-2026, दिनांक: 10.07.2026, क्रम संख्या 313 के लिए कृपया निवत किंमत: '07.09.2026' वही।	
क्रमांक निविदा सूचना संख्या एस-38-2026, दिनांक: 14.07.2026, क्रम संख्या 318 के लिए कृपया निवत किंमत: '27.08.2026' और मात्रा '542.05 कंकेन' वही।	
विस्तृत जानकारी, अतिरिक्त, क्रय प्रतिबंध और विस्तृत निविदा शर्तों के संबंध में, कृपया वेबसाइट www.irops.gov.in और www.indianrailways.gov.in पर विहित करें।	0494
हमें साहक करें: www.facebook.com/WesternRly हमें फॉलो करें: X.com/WesternRly	

फर्न-जी

अभिनटिजी की अभिनटिजी हेतु आमंत्रण

महोद घाटाविल्लीद टोल चेड्डर प्राइवेट लिमिटेड

महोद-घाटाविल्लीद में ४०१ इंडोरड्रव्कर को कंटेनरवाहन में कार्यरत
(सिला और ओपन कंटेनर (एक्सेलरेट मॉडल)के लिए सिला सामान प्रेषित) निम्नप्रकारकी, 2016 के मॉडलन अथ के उप-मॉडलन(1) के अंगन)

प्रादेशिक विवरण	
1. पैन/सीआईएम/एलएसजी संख्या के साथ प्रादेशिक कम्पनता का नाम	महोद घाटाविल्लीद टोल रोड्स प्राइवेट लिमिटेड पैन: PAACCE8039L सीटी: U45203DL2011PTC23896
2. पंजीकृत कार्यालय का पता	एस्सेल हाउस, बी-10, लॉरेल रोड, इंडियरियल एरिया, नई दिल्ली, दिल्ली, भारत, पिन- 110035
3. वेबसाइट का यूआरएल	लागू नहीं
4. उस स्थान का विवरण जहां अन्तर् संजीकोष बहुरित प्रित है।	लागू नहीं
5. कंौरेड कम्पनता के मुख्य उद्योग/सेवाओं की स्थापित बमता	लागू नहीं
6. पिछले तिथिीय वर्ष में बेचे गए मुख्य उद्योग/सेवाओं की मात्रा और मूल्य	लागू नहीं
7. कर्मचारियों/अभिनति की संख्या	न्यून
8. नौ वर्षों के अंतिम उत्पन्न तिथिीय विवरणों (अनुसूचियों के साथ), तैयारी की सूची, ग्रहिका की बाद की घटनाओं हेतु प्राप्ति तिथिीय सिलि अधिक विवरण वां उत्सवर्ण है।	विवरण संभावित सम्पादन आवेदकों द्वारा ईमेल: crip.mgtlrl@gmail.com पर अनुरोध भेजकर प्राप्त किए जा सकते हैं।
9. सिलिा की मात्रा 25(2)(एच) के तहत सम्पादन आवेदकों के लिए यात्रता यां यूआरएल पर	विवरण संभावित सम्पादन आवेदकों द्वारा ईमेल: crip.mgtlrl@gmail.com पर अनुरोध भेजकर प्राप्त किए जा सकते हैं।
10. हरी की अभिनतिीय प्राल करने की अंतिम तिथि	17.09.2026
11. संभावित संख्या आवेदकों की अंतिम सूची जारी करने की तिथि	22.09.2026.
12. अंतिम सूची पर आपीनता प्रस्तुत करने की अंतिम तिथि	01.10.2026
13. संभावित सम्पादन आवेदकों की अंतिम सूची जारी करने की तिथि	06.10.2026
14. संभावित सम्पादन आवेदकों की सूचना ज्ञानन, नूतनीकरण मॉडलूम और सम्पादन योजनाओं के लिए अनुसूचित जारी करने की तिथि	05.11.2026
15. हरी की अभिनतिीय प्रस्तुत करने के लिए ईमेल	crip.mgtlrl@gmail.com
16. एम्प्लोईमेंट के रूप में कंौरेड देनार की पंजीकरण स्थिति का विवरण	एनए

एसजी/-
अखिल आहुजा (प्राधिकृत प्रतिनिधि)
मैनेट रिस्ट्रक्चररिग सर्विसेज एलएलपी, सामाधान पेक्वर
आईबीबीआई पंजीकरण सं. IBBI/PA-0154/PA1/3/2023-2024/50058
एकएन वैध खतून- 31.12.2028
पंजीकृत एवं पत्राचार का पता: एस ब्लॉक, 376, पंचशील पार्क, नई दिल्ली- 110017
और पत्तौर संख्या 8, प्लेट संख्या 803, चंडक कॉन्स्ट्रेंशन, डेडिड एस बैरोटी रोड, अपर वली, मुंबई, महाराष्ट्र - 400018
पत्राचार ईमेल आईडी- crip.mgtlrl@gmail.com
पंजीकृत ईमेल आईडी- caakhliahuja@gmail.com
मोबाइल -+91- 9910197705

नौलाामी सूची क्रमांक		नौलाामी प्रारंभ (सभी लॉट)
MMCT-ADVT-26-45		31-08-2026 15:00:00
क्र.	लॉट क्रमांक	स्थान/क्षेत्र
1	ADVT-BCT-TVAL-104-508-26-1 (विजयनगर - घर के बाहर)	दीवार पर LED लगाकर विज्ञापन दिखाने के लिए ब्लक विज्ञापन अधिकार कोरिडोर स्टेशन पर E। डिज़िटिंग, साइज़ 20' X 20(1) का डिस्प्ले, कुल परिया 400 वर्ग फुट, 5 साल के लिए।

संपर्क विवरण: सैंडबॉक्स नंबर: 02267644212, ईमेल आईडी: acmadvtgbct@gmail.com
नोट: संभावित बोलीदातों से अनुरोध है कि वे IREPS वेबसाइट (www.irops.gov.in) पर ई-नीलामी लीजिंग मॉड्यूल देखें। लॉट-वार विवरण नीचे दिए गए कैलेंडर में उपलब्ध है।

हमें साहक करें: www.facebook.com/WesternRly हमें फॉलो करें: [X.com/WesternRly](https://www.x.com/WesternRly)

पीडब्ल्यूएनएसएटी 2026 : टॉप 500 जेईई/नीट छात्रों को मुफ्त पढ़ाई और हॉस्टल

इंदौर। फिजिक्सवाला पीडब्ल्यू एनएसएटी 2026 जेईई/नीट की तैयारी करने वाले टॉप 500 छात्रों को मुफ्त पढ़ाई और हॉस्टल, रुपए 2.5 करोड़ तक के कैश प्राइज का मौका। यह फिजिक्सवाला की हर साल होने वाली स्कॉलरशिप पहल है, जिसका मकसद जेईई और नीट की तैयारी करने वाले छात्रों को सपोर्ट करना है। रजिस्ट्रेशन बिल्कुल मुफ्त है और कक्षा 5वीं से 12वीं तक के छात्रों के साथ-साथ कक्षा 12थी पास कर चुके छात्र भी इसमें शामिल हो सकते हैं। इस साल के पीडब्ल्यूएनएसएटी के जरिए योग्य छात्रों को 100'''' तक ट्यूशन फीस की स्कॉलरशिप मिल सकती है और वे 2.5 करोड़ तक के कैश प्राइज जीत सकते हैं। इसके अलावा, स्कॉलरशिप प्रोग्राम के तहत टॉप 500 योग्य छात्रों को मुफ्त पढ़ाई और हॉस्टल की सुविधा भी दी जाएगी।

मौद्रिक नीति समिति की बैठक, बढ़ सकती है महंगाई

आरबीआई गवर्नर बोले भारतीय अर्थव्यवस्था का बेहतर प्रदर्शन

● नई दिल्ली / एंजैसी

रिजर्व बैंक (आरबीआई) की मौद्रिक नीति समिति की इस महईने के आरंभ में हुई बैठक में सदस्यों ने आशंका जतायी है कि खदुरा महंगाई अभी और बढ़ सकती है तथा इसे लेकर सावधान



श्रृंखलाओं में व्यवधान के बावजूद भारतीय अर्थव्यवस्था ने वित्त वर्ष 2026-27 की पहली तिमाही (अप्रैल-जून) में अपेक्षा से बेहतर प्रदर्शन किया था। हालांकि मुद्रास्फीति धीरे-धीरे बढ़ रही है। इसके तीसरी तिमाही (अक्टूबर-नवंबर) में चरम पर पहुंचने और उसके बाद घटने की संभावना है।

कार्यालय कृषि उपज मंडी समिति धामनोद जिला – धार (म.प्र.)

क्रं/मंडी/नि./2026–27/1037	निविदा आमंत्रण सूचना	धामनोद, दिनांक 19/08/2026
प्रमुख अभियंता म.प्र. लोक निर्माण विभाग में उपयुक्त (एकीकृत पंजीयन प्रणाली) पंजीकृत निविदाकारों से प्रतिशत दर आधार पर निविदा सिस्टम क्रमांक 2026_MPSAM_530674_1, 2026_MPSAM_530675_1, 2026_MPSAM_530678_1, 2026_MPSAM_530676_1, 2026_MPSAM_530679_1, 2026_MPSAM_530677_1, 2026_MPSAM_530681_1 एवं 2026_MPSAM_530683_1 के अंतर्गत ऑनलाइन निविदाएं दिनांक 11.09.2026 को शाम 5.30 बजे तक आमंत्रित की जाती हैं। निविदा प्रपत्र एवं अन्य जानकारी निविदाकारों को म.प्र. शासन के ई-निविदा के पोर्टल https://mptenders.gov.in पर प्राप्त होगी एवं उक्त निविदा से संबंधित समस्त जानकारी मण्डी बोर्ड के पोर्टल www.mpmmandiboard.gov.in पर भी अवलोकनीय होगी।		
नोट:- आवश्यक होने पर उपरोक्त निविदा सूचना से संबंधित किसी भी प्रकार की संशोधन सूचना अथवा अन्य जानकारी केवल उपरोक्तानुसार पोर्टल पर प्रदर्शित की जावेगी।		
सचिव कृषि उपज मंडी समिति धामनोद जिला धार		

पश्चिम रेलवे – अहमदाबाद मण्डल				
विभिन्न इंजीनियरिंग कार्य				
ई-निविदा सूचना सं.: 17 एवं 2026-27 दिनांक: 19.08.2026				
क्रम सं.	ई-निविदा संख्या	कार्य का नाम	NAIT की अनुमानित लागत (₹)	ईएमपी राशी (₹)
01	डीआरए-एडीआई-126-2026-27	वरिष्ठ मण्डल अभियंता (पश्चिम) अहमदाबाद के क्षेत्राधिकार आधिप (02 वर्षों के लिए) ओवर इहे टंकीयों और अंडरपाइंड सम्पत्ती की सफाई करने का कार्य।	39,90,028.50	79,800.00
02	डीआरए-एडीआई-127-2026-27	वरि.DEN (उत्तर)-अहमदाबाद के क्षेत्राधिकार आधिप नवे ट्रैक मशीन साइडिंग का निर्माण, रेलस का थु फिटिंग रि-युक्त (TFR), केयुआल रि-युक्त तथा ट्रैक के अधीनस्थ कार्य।	2,01,23,932.26	4,02,500.00
03	डीआरए-एडीआई-128-2026-27	वरि. मण्डल अभियंता (उत्तर) – अहमदाबाद के क्षेत्राधिकार आधिप धीनोज स्टेशन अंतर्गत 3-मीटर चौड़े पैदल उपरी पुल का निर्माण और अन्य अधीनस्थ कार्य।	3,49,82,341.60	6,99,700.00
04	डीआरए-एडीआई-129-2026-27	सामाख्याली-गांधीधाम-न्यू पूज-नलिया अनुभाग :- ADEN-गांधीधाम के क्षेत्राधिकार में टिम्बल गेजो वॉलिस ट्रॉली सिस्टम का उपयोग करके प्री एवं पोस्ट टेमिंग ट्रैक मेजरमेंट सर्वेक्षण करने का कार्य।	1,32,10,441.82	2,64,200.00
05	डीआरए-एडीआई-130-2026-27	गांधीधाम-न्यू पूज अनुभाग :- वरि.DEN (NW) – अहमदाबाद के क्षेत्राधिकार आधिप किनारे 10/ 600 अंतर्गत पु. सं. 9, कि.मी. 11/ 414 अंतर्गत 11, कि.मी. 19/ 370 अंतर्गत 17A, कि.मी. 19/ 579 अंतर्गत 17B, कि.मी. 23/ 102 अंतर्गत 19, कि.मी. 23/ 347 अंतर्गत 20, कि.मी. 24/ 081 अंतर्गत 22, कि.मी. 29/ 266 अंतर्गत 31, कि.मी. 41/ 065 अंतर्गत 31, कि.मी. 44/ 507 अंतर्गत 37, कि.मी. 45/ 128 अंतर्गत 39, कि.मी. 46/ 206 अंतर्गत 41, कि.मी. 47/ 144 अंतर्गत 42, कि.मी. 47/ 466 अंतर्गत 43, कि.मी. 47/ 627 अंतर्गत 44, कि.मी. 47/ 736 अंतर्गत 45, कि.मी. 48/ 474 अंतर्गत 48, कि.मी. 52/ 502 अंतर्गत 49, कि.मी. 57/ 814 अंतर्गत 64 एवं कि.मी. 58/ 436 अंतर्गत 65 (20/01) छोटे पुलों का पुनःनिर्माण करने का कार्य। (पुनःआवर्तित)	43,68,18,716.44	87,36,400.00
06	डीआरए-एडीआई-131-2026-27	न्यू पावामपुर रेलिंग वन अंतर्गत एक एवं की सभायावधि के लिए रोल टैकर्स द्वारा पीतलकाल कलमे के पानी की आपूर्ति करने का कार्य।	25,24,700.31	50,500.00
ई-निविदा बंद होने की तारीख एवं समय: दिनांक: 15/ 09/2026 को 15:00 बजे। कार्यालय का पता: वरिष्ठ मण्डल इंजीनियर (समानत्व) –अहमदाबाद, में.र.स. कार्यालय, बागुंज ब्रिज के पास, न्यु वरेंदेरी नीले सामने, नरोडा रोड, अमरपुरा, अहमदाबाद-382345, ई-निविदा में पत्र लेने हेतु वेबसाइट: www.reps.gov.in				
हमें साइड करें: facebook.com/WesternRly हमें फॉलो करें: X.com/WesternRly				
ADI-142				